



DEPUTY GENERAL MANAGER & RECOVERY OFFICER
RECOVERY CELL
EASTERN REGIONAL OFFICE

Tel: 033-23023000
E Mail: recoveryero@sebi.gov.in

ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS

Attachment Proceeding No. 10151 & 10152 of 2023

Certificate No. RC6307 of 2023

Principal Officer/ Chairman & Managing Director/ CEO,
All the Banks in India, All the Mutual Funds in India &
NSDL/CDSL, Mumbai

- Whereas the aforesaid notices of attachment nos. **10151 & 10152 of 2023** dated **May 16, 2023** were issued, attaching the Bank/Locker/Demat accounts and Mutual Fund Folios of the Defaulter, by the Recovery Officer in execution of Certificate No. **RC6307 of 2023** dated **March 8, 2023** for recovery of a sum of **Rs. 5,31,000/- (Rupees Five Lakh Thirty-One Thousand Only)** along with further interest, all costs, charges and expenses etc., against **Casuarina Projects Pvt. Ltd. (PAN: AAFCC2180B)** [“Defaulter”] along with further interest, all cost, charges and expenses incurred in respect of all the proceedings taken for recovery of the sum;
- And whereas a Notice of Attachment in the above proceedings dated **May 16, 2023** was issued attaching the Bank and Demat accounts of the Defaulter.
- And whereas, SEBI has recovered entire amount due which includes interest and costs from the Defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
- In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts, Mutual Fund Accounts of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.

Given under my hand and seal at Kolkata this **08th** day of January, 2026

SEAL



Copy to:

Casuarina Projects Pvt. Ltd.
Address: 6, Lyons Range, M-17, Kolkata- 700001

Mitrajeet Dey
RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata